

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Southern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Mr. Hasan MURtaza

Counsel for the Respondent(s): Mr. Priyabrat Sahu for R-1
Mr. R.K. Mehta
Mr. Elangban P.S. for R-2

ORDER

Mr. R.K. Mehta, learned counsel for the GRIDCO undertakes to file reply by 4th November, 2014 after serving copy of the same on the other side.

Post the matter for hearing on **10th November, 2014.**

((Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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